



IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MRS. JUSTICE SHOBA ANNAMMA EAPEN

TUESDAY, THE 16TH DAY OF APRIL 2024 / 27TH CHAITHRA, 1946

WP(C) NO. 15916 OF 2024

PETITIONER/S:

SURESH KUMAR K.R.,
AGED 56 YEARS
S/O RAMAKRISHNAN, MANAGING PARTNER & LICENCEE OF
M/S SANGEETHA HOTELS, RESIDING AT KALLADA HOUSE,
HILL ROAD, IRINJALAKUDA, THRISSUR DISTRICT, PIN
- 680125

BY ADVS.
G.HARIHARAN
PRAVEEN.H.
K.S.SMITHA
B.R.SINDU
V.R.SANJEEV KUMAR
V.ROHITH
AFNA V.P.

RESPONDENT/S:

- 1 DISTRICT MAGISTRATE [DISTRICT COLLECTOR] ,
COLLECTORATE, CIVIL STATION, AYYANTHOLE,
THRISSUR DISTRICT, PIN - 680003
- 2 THE EXCISE COMMISSIONER,
COMMISSIONERATE OF EXCISE, EXCISE HEAD QUARTERS,
NANDAVANAM, THIRUVANANTHAPURAM, PIN - 695033
- 3 THE DEPUTY COMMISSIONER OF EXCISE,
EXCISE DIVISION OFFICE, ROOM NO.64, 2ND FLOOR,
CIVIL STATION, AYYANTHOLE, THRISSUR DISTRICT,
PIN - 680003
- 4 THE CITY POLICE CHIEF (CITY) ,
AYYANTHOLE, THRISSUR DISTRICT, PIN - 680003



2024/KER/30096

WP(C) No.15916/2024 & con. cases

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5 THE STATION HOUSE OFFICER,
OLLUR POLICE STATION, OLLUR, THRISSUR DISTRICT,
PIN - 680307

6 STATE OF KERALA,
REPRESENTED BY THE PRINCIPAL SECRETARY TO
GOVERNMENT, TAXES DEPARTMENT, GOVERNMENT OF
KERALA, SECRETARIAT, THIRUVANANTHAPURAM-
695001., PIN - 695001

OTHER PRESENT:

SR GP SRI PREMCHAND R NAIR

THIS WRIT PETITION (CIVIL) HAVING COME UP FOR
ADMISSION ON 16.04.2024, ALONG WITH WP(C).15339/2024 AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:



WP(C) No.15916/2024 & con. cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MRS. JUSTICE SHOBA ANNAMMA EAPEN

TUESDAY, THE 16TH DAY OF APRIL 2024 / 27TH CHAITHRA, 1946

WP(C) NO. 15339 OF 2024

PETITIONER/S:

K.B MUKESH,
AGED 48 YEARS
S/O. BALAKRISHNAN, KURUVANGATTIL HOUSE,
PALAZHI, MANALUR POST, THRISSUR DISTRICT, PIN -
680617

BY ADVS.
DAISY A. PHILIPOSE
JAI GEORGE

RESPONDENT/S:

- 1 THE DISTRICT COLLECTOR,
CIVIL STATION, AYYANTHOLE P.O., THRISSUR, PIN -
680003
- 2 THE DEPUTY EXCISE COMMISSIONER
OFFICE OF THE DEPUTY EXCISE COMMISSIONER, CIVIL
STATION, AYYANTHOLE, THRISSUR, PIN - 680003

OTHER PRESENT:

GP SRI V VENUGOPAL

THIS WRIT PETITION (CIVIL) HAVING COME UP FOR
ADMISSION ON 16.04.2024, ALONG WITH WP(C).15916/2024 AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:



WP(C) No.15916/2024 & con. cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MRS. JUSTICE SHOBA ANNAMMA EAPEN

TUESDAY, THE 16TH DAY OF APRIL 2024 / 27TH CHAITHRA, 1946

WP(C) NO. 15595 OF 2024

PETITIONER/S:

HELENA T.R.,
AGED 43 YEARS
W/O. PRAMOD KUMAR, NIYA REGENCY, 198/1-2,
KANJANI ROAD, PULLAZHI, CHETTUPUZHA P.O.,
THRISSUR DISTRICT, KERALA, PIN - 680012

BY ADVS.
M.R.DHANIL
SENITTA P. JOJO

RESPONDENT/S:

- 1 STATE OF KERALA,
REPRESENTED BY SECRETARY, TAXES (A) DEPARTMENT,
GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM, PIN
- 695001
- 2 THE EXCISE COMMISSIONER,
COMMISSIONERATE OF EXCISE, EXCISE HEAD QUARTERS,
NANDAVANAM, THIRUVANANTHAPURAM, PIN - 695033
- 3 THE DEPUTY COMMISSIONER OF EXCISE,
EXCISE DIVISION OFFICE, ROOM NO. 64, 2ND FLOOR,
CIVIL STATION, AYYANTHOLE, THRISSUR, PIN -
680003
- 4 THE DISTRICT COLLECTOR AND DISTRICT MAGISTRATE,
CIVIL STATION, AYYANTHOLE, THRISSUR, PIN -
680003



WP(C) No.15916/2024 & con. cases

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- 5 THE DISTRICT POLICE CHIEF,
THRISSUR RURAL, KALYAN NAGAR, AYYANTHOLE,
THRISSUR, PIN - 680003
- 6 THE DISTRICT POLICE CHIEF,
THRISSUR CITY, AYYANTHOLE THRISSUR, PIN - 680003
- 7 THE STATION HOUSE OFFICER,
TOWN WEST POLICE STATION, THRISSUR DISTRICT,
KERALA, PIN - 680003
- 8 THE CHIEF SECRETARY,
GOVERNMENT OF KERALA, GOVERNMENT SECRETARIAT,
PIN - 695001

OTHER PRESENT:

SR GP SRI PREMCHAND R NAIR

THIS WRIT PETITION (CIVIL) HAVING COME UP FOR
ADMISSION ON 16.04.2024, ALONG WITH WP(C).15916/2024 AND
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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MRS. JUSTICE SHOBA ANNAMMA EAPEN

TUESDAY, THE 16TH DAY OF APRIL 2024 / 27TH CHAITHRA, 1946

WP(C) NO. 15770 OF 2024

PETITIONER/S:

- 1 M/S.THE KRISHNA HOLIDAY VILLAGE
AMALA NAGAR P.O, THRISSUR, REPRESENTED BY ITS
MANAGING PARTNER, K.B.JITHU, AGED 53 YEARS,
S/O.BALAKRISHNAN, RESIDING KALAPURAYIL HOUSE,
ETTUMANA, KARUVANNUR, THRISSUR DISTRICT., PIN -
680555
- 2 M/S.KELI HOTELS PVT. LTD
REGD. OFF: II/498-A, GRAMALA, MULAMKUNNATHUKAVU
P.O, THRISSUR, REPRESENTED BY ITS MANAGING
DIRECTOR, SAI RAJESH, AGED 51 YEARS, S/O.RAJAN,
RESIDING AT CHITTANIPARA HOUSE, KODALUR, MELE
PATTAMBI, PALAKKAD., PIN - 680581
- 3 M/S.HOTEL WAYLORD
(A UNIT OF THE HOTEL WAYLORD PVT. LTD),
MULAMKUNNATHUKAVU P.O, THIROOR, THRISSUR
DISTRICT, REPRESENTED BY ITS MANAGING DIRECTOR,
STANLY A.ANTONY, AGED 60 YEARS, S/O.A.P.ANTONY,
RESIDING AT AYNIKKAL HOUSE, KUNDOOR, MALA,
THRISSUR DISTRICT., PIN - 680581
- 4 M/S.HOTEL HIGHWAY PALACE
NH-47, PEECHI ROAD JUNCTION, PATTIKKAD,
THRISSUR, REPRESENTED BY ITS MANAGING PARTNER,
JOHN JOSEPH, AGED 71 YEARS, S/O.JOSEPH, RESIDING
AT KOTTUPALLIL PARACKAL HOUSE, ALLIANCES STREET,
MANNUTHY P.O, THRISSUR., PIN - 680652



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- 5 **HALENA T.R**
AGED 43 YEARS
D/O.RADHAKRISHNAN, PROPRIETRESS, HOTEL SILVER
RESIDENCY, KANJANY P.O, THRISSUR, RESIDING AT
THOZHUTHUNGAL HOUSE, THANISSERY, IRINJALAKUDA
P.O, THRISSUR., PIN - 680612

- 6 **HOTEL SIMLA**
KANJANY, THRISSUR, REPRESENTED BY ITS MANAGING
PARTNER, B.R.JACOB, AGED 65 YEARS, S/O.RAPPAI,
RESIDING AT BRAHMAKULAM HOUSE, KANJANY, THRISSUR
DISTRICT., PIN - 680612

- 7 **M/S.HOTEL HILL TOP**
KUNNATHANGADI P.O, VELUTHUR, THRISSUR,
REPRESENTED BY ITS MANAGING PARTNER, OMANA
ASOKAN, AGED 73 YEARS, W/O.ASHOKAN V.K, RESIDING
AT 'SREELAKSHMI', BENNET ROAD, CHEMBUKKAVU,
THRISSUR., PIN - 680616

- 8 **M/S.HAMARA HOTELS (P) LTD**
NADATHARA P.O, NH-47 BY PASS, THRISSUR,
REPRESENTED BY ITS MANAGING DIRECTOR, SYJU JOSE,
AGED 51 YEARS, S/O.PERINCHERY VAREED JOSE,
PERINCHERY HOUSE, MARATHAKARA P.O, THRISSUR.,
PIN - 680571

- 9 **M/S. POORAM RESIDENY HOTEL INDIA PVT. LTD**
POUND STOP, KODANNUR P.O, THRISSUR, REPRESENTED
BY ITS MANAGING DIRECTOR, KRISHNAN SURENDRAN,
AGED 72 YEARS, S/O.KRISHNAN, RESIDING AT
ATHIKKAVIL HOUSE, KARUVANNUR P.O, THRISSUR
DISTRICT., PIN - 680574

- 10 **M/S.KOVILAKAM INN**
(A UNIT OF KOVILAKAM INN INDIA PRIVATE LIMITED),
REGD. OFF. 1/8A, KAIPARAMBU P.O, THRISSUR,
REPRESENTED BY ITS MANAGING PARTNER, V.S.LALAN,
AGED 65 YEARS, S/O.SANKUNNY, SRUDHINIDHILAYAM,
PALARIVATTOM P.O, ERNAKULAM., PIN - 680546



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- 11 HOTEL PERINGOTTUKARA PALACE PVT. LTD
KIZHAKKUMURY, PERINGOTTUKARA, THRISSUR DISTRICT,
REPRESENTED BY ITS MANAGING DIRECTOR, VINAYAN
P.S, AGED 63 YEARS, S/O.SANKARA NARAYANAN,
RESIDING AT PALLATH HOUSE, ANTHIKADU P.O,
THRISSUR., PIN - 680571
- 12 DASS REGENCY PVT. LTD
TC-32/1284/1, KANIMANGALAM P.O, THRISSUR
DISTRICT, REPRESENTED BY ITS MANAGING DIRECTOR,
K.B.JAYADAS, AGED 56 YEARS, S/O.
KOOLIYATTUVALAPPIL BALAKRISHNAN, RESIDING T
KOOLIYATTUVALAPPIL HOUSE, MULLURKARA P.O,
THRISSUR DISTRICT., PIN - 680027
- 13 M/S.DAYA REGENCY
MANNUTHY ROAD, PARAVATTANI, THRISSUR,
REPRESENTED BY ITS MANAGING PARTNER,
P.N.KRISHNADAS, AGED 51 YEAR, S/O. NARAYANAN,
RESIDING AT POLAKULATH HOUSE, PALARIVATTOM,
ERNAKULAM., PIN - 680001
- 14 M/S.PUTHUR RESIDENCY HOTELS PVT. LTD
VETTUKADU P.O, THRISSUR, REPRESENTED BY ITS
DIRECTOR, RAJESH T.N, AGED 46 YEARS,
S/O.NARAYANAN, S/O.THACHUPARAMBIL HOUSE,
MADAVAKKARA, CHITTISSERY, THRISSUR DISTRICT.,
PIN - 680014
- 15 M/S. KALLADA HOTELS & RESORTS
BY PASS JUNCTION, NH-47, MANNUTHY, THRISSUR,
REPRESENTED BY ITS MANAGING PARTNER,
K.R.SUNILKUMAR, AGED 62 YEARS, S/O.RAMAKRISHNAN,
RESIDING AT KALLADA HOUSE, AKP JUNCTION,
IRINJALAKKUDA NORTH P.O, THRISSUR DISTRICT., PIN
- 680651
- 16 M/S.KALLADA HOTELS
MANNUTHY, THRISSUR, REPRESENTED BY ITS MANAGING
PARTNER, K.R.SUNILKUMAR, AGED 62 YEARS,
S/O.RAMAKRISHNAN, RESIDING AT KALLADA HOUSE, AKP
JUNCTION, IRINJALAKKUDA NORTH P.O, THRISSUR
DISTRICT., PIN - 680651



WP(C) No.15916/2024 & con. cases

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- 17 HOTEL SAVERA PARK
OORAKOM P.O, KARUVANNUR, THRISSUR DISTRICT,
REPRESENTED BY ITS MANAGING PARTNER, A.K.DINESAN,
AGED 53 YEARS, S/O.ARACKAL KESAVAN, ARACKAL
HOUSE, PALISSERY P.O, THRISSUR., PIN - 680711
- 18 SHIBU PRABHAKARAN
AGED 58 YEARS
S/O.M.PRABHAKARAN, PROPRIETOR, LUMBINI SUPREME,
R.S.ROAD, OLLUR, THISSUR, RESIDING T TC-39/1726-
2, GNRA 3H, DEVIKA GARDESN, GANGA NAGAR,
MANACAUD, THIRUVANANTHAPURAM., PIN - 680306
- 19 M/S. HOTEL ARPITHA
PERUMBILLISSERY, CHERPU P.O, THRISSUR,
REPRESENTED BY ITS DR.SELVIN J.PUTHIYIDOM, AGED
71 YEARS, S/O.P.C.JOHN, RESIDING AT PUTHIYIDOM
GARDENS, POTTA P.O, CHALAKUDY., PIN - 680561
- 20 M/S. HIGHWAY PALACE INN
NH-47, PEECHI ROAD, PATTIKKAD, THRISSUR,
REPRESENTED BY ITS MANAGING PARTNER, JOHN
JOSEPH, AGED 71 YEARS, S/O.JOSEPH, RESIDING AT
KOTTUPALLIL PARACKAL HOUSE, ALLIANCE STREET,
MANNUTHY P.O, THRISSUR., PIN - 680652

BY ADV NIREESH MATHEW

RESPONDENT/S:

- 1 STATE OF KERALA
REPRESENTED BY SECRETARY, TAXES (A) DEPARTMENT,
GOVT. SECRETARIAT, THIRUVANANTHAPURAM., PIN -
695001
- 2 THE EXCISE COMMISSIONER
COMMISSIONERATE OF EXCISE, EXCISE HEAD QUARTERS,
NANDAVANAM, THIRUVANANTHAPURAM., PIN - 695033



WP(C) No.15916/2024 & con. cases

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- 3 THE DEPUTY COMMISSIONER OF EXCISE
EXCISE DIVISION OFFICE, ROOM NO. 64, 2ND FOOR,
CIVIL STATION, AYYANTHOLE, THRISSUR., PIN -
680003
- 4 THE DISTRICT COLLECTOR & DISTRICT MAGISTRATE
CIVIL STATION, AYYANTHOLE, THRISSUR., PIN -
680003
- 5 THE DISTRICT POLICE CHIEF
THRISSUR CITY, KALYAN NAGAR, AYYANTHOLE,
THRISSUR., PIN - 680003
- 6 THE CHIEF SECRETARY
GOVT. OF KERALA, GOVT. SECRETARIAT,
THIRUVANANTHAPURAM., PIN - 695001

OTHER PRESENT:

GP SRI V VENUGOPAL

THIS WRIT PETITION (CIVIL) HAVING COME UP FOR
ADMISSION ON 16.04.2024, ALONG WITH WP(C).15916/2024 AND
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WP(C) No.15916/2024 & con. cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MRS. JUSTICE SHOBA ANNAMMA EAPEN

TUESDAY, THE 16TH DAY OF APRIL 2024 / 27TH CHAITHRA, 1946

WP(C) NO. 15775 OF 2024

PETITIONER/S:

SUBASH CHANDRABOSS
AGED 55 YEARS
S/O SURESH, KIZHAKOODAN HOUSE,
ETTUMANA, KARUVANNOOR PO, THRISSUR, PIN - 680711

BY ADVS.
KEERTHI DEVI K.V.
JOSE PAUL
SUNIL BABU K.
ASHLY MATHEW

RESPONDENT/S:

- 1 STATE OF KERALA
REPRESENTED BY ITS SECRETARY, EXCISE
DEPARTMENTS, GOVERNMENT OF KERALA, SECRETARIATE,
THIRUVANANTHAPURAM, PIN - 695001
- 2 COMMISSIONER OF EXCISE
EXCISE COMMISSIONERATE, VIKAS BHAVAN
P.O, NANDHAVANAM, THIRUVANANTHAPURAM, PIN -
695033
- 3 DEPUTY EXCISE COMMISSIONER
OFFICE OF THE DEPUTY COMMISSIONER OF EXCISE,
CIVIL STATION, AYYANTHOLE, THRISSUR, PIN -
680003
- 4 DISTRICT COLLECTOR
CIVIL STATION, AYYANTHOLE, THRISSUR, PIN -
680003



2024/KER/30096

WP(C) No.15916/2024 & con. cases

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5 DISTRICT POLICE CHIEF (THRISSUR CITY)
RAMAVARMAPURAM ROAD, PALLIMOOLA, MANNUMKA,
THRISSUR, PIN - 680631

OTHER PRESENT:

SR GP SRI PREMCHAND R NAIR

THIS WRIT PETITION (CIVIL) HAVING COME UP FOR
ADMISSION ON 16.04.2024, ALONG WITH WP(C).15916/2024 AND
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FOLLOWING:



WP(C) No.15916/2024 & con. cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MRS. JUSTICE SHOBA ANNAMMA EAPEN

TUESDAY, THE 16TH DAY OF APRIL 2024 / 27TH CHAITHRA, 1946

WP(C) NO. 15822 OF 2024

PETITIONER/S:

KERALA STATE BEVERAGES (MANUFACTURING &
MARKETING) CORPORATION LTD.,
BEVCO TOWER, VIKAS BHAVAN P.O.,
THIRUVANANTHAPURAM, REPRESENTED BY ITS CHAIRMAN
AND MANAGING DIRECTOR, PIN - 695033

BY ADV NAVEEN.T

RESPONDENT/S:

- 1 STATE OF KERALA,
REPRESENTED BY THE SECRETARY TO GOVERNMENT,
TAXES DEPARTMENT, GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM, PIN - 695001
- 2 THE COMMISSIONER OF EXCISE,
EXCISE COMMISSIONERATE, VIKAS BHAVAN P.O.,
NANDHAVANAM, THIRUVANANTHAPURAM, PIN - 695033
- 3 THE DEPUTY EXCISE COMMISSIONER,
OFFICE OF THE DEPUTY EXCISE, COMMISSIONER,
THRISSUR, PIN - 680003
- 4 THE DISTRICT MAGISTRATE AND DISTRICT COLLECTOR,
OFFICE OF THE DISTRICT COLLECTOR, COLLECTORATE,
THRISSUR, PIN - 680003
- 5 THE DISTRICT POLICE CHIEF,
OFFICE OF THE DISTRICT POLICE CHIEF, THRISSUR,
PIN - 680009



2024/KER/30096

WP(C) No.15916/2024 & con. cases

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6 THE EXCISE CIRCLE INSPECTOR,
THRISSUR, THRISSUR EXCISE CIRCLE, THRISSUR
DISTRICT, PIN - 670003

OTHER PRESENT:

GP SMT. M.M JASMINE

THIS WRIT PETITION (CIVIL) HAVING COME UP FOR
ADMISSION ON 16.04.2024, ALONG WITH WP(C).15916/2024 AND
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FOLLOWING:



WP(C) No.15916/2024 & con. cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MRS. JUSTICE SHOBA ANNAMMA EAPEN

TUESDAY, THE 16TH DAY OF APRIL 2024 / 27TH CHAITHRA, 1946

WP(C) NO. 15828 OF 2024

PETITIONER/S:

- 1 HOTEL PARK RESIDENCY
AGED 43 YEARS
KOORKENCHERY, THRISSUR 680007 REPRESENTED BY ITS
MANAGING PARTNER SUNOJ KURIAN, S/O V J KURIAN,
AGED 43 YEARS, RESIDING AT PALAKUNNEL HOUSE,
ATHIRAMPUZHA P.O., KOTTAYAM, PIN - 686562

- 2 SMART RESIDENCY
AGED 42 YEARS
BMJ HOTELS LLP, MARATHAKKARA P.O., OLLUR,
THRISSUR 680306 REPRESENTED BY ITS DESIGNATED
PARTNER ANSON GEORGE, AGED 42 YEARS, S/O GEORGE,
NANGELIMALIL HOUSE, PULLUVAZHI P.O.,
RAYAMANGALAM, ERNAKULAM, PIN - 683541

- 3 HOTEL SALKARA RESIDENCY
AGED 49 YEARS
AVINISSERY., OLLUR, THRISSUR 680306 REPRESENTED
BY ITS MANAGING PARTNER SHAJI K SATHYAN, AGED 49
YEARS, S/O SATHYAN, KARIYEZATH HOUSE,
PERINJANAM, THRISSUR, PIN - 680686

BY ADVS.
THOMAS ABRAHAM
MERCIAMMA MATHEW
ASWIN.P.JOHN
R.ANANTHAPADMANABAN
PAUL BABY
SWATHY A.P.
THARA ELIZABETH THOMAS



RESPONDENT/S:

- 1 STATE OF KERALA
REPRESENTED BY ITS SECRETARY, TAXES DEPARTMENT,
GOVERNMENT OF KERALA, SECRETARIAT,
THIRUVANANTHAPURAM, PIN - 695001
- 2 COMMISSIONER OF EXCISE
OFFICE OF THE EXCISE COMMISSIONER, BAKERY
JUNCTION ROAD, UNIVERSITY OF KERALA SENATE HOUSE
CAMPUS, PALAYAM, THIRUVANANTHAPURAM 695033, PIN
- 695033
- 3 DEPUTY COMMISSIONER OF EXCISE
OFFICE OF THE DEPUTY COMMISSIONER OF EXCISE,
CIVIL STATION, AYYANTHOLE, THRISSUR, PIN -
680003
- 4 DISTRICT COLLECTOR
THRISSUR, CIVIL STATION, AYYANTHOLE, THRISSUR,
PIN - 680003
- 5 DISTRICT POLICE CHIEF
(THRISSUR CITY), OFFICE OF THE DISTRICT POLICE
CHIEF, RAMAVARMAPURAM ROAD, PALLIMOOLA,
MANNUMKAD, THRISSUR 680631, PIN - 680631

OTHER PRESENT:

GP SRI V VENUGOPAL

THIS WRIT PETITION (CIVIL) HAVING COME UP FOR
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FOLLOWING:



WP(C) No.15916/2024 & con. cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MRS. JUSTICE SHOBA ANNAMMA EAPEN

TUESDAY, THE 16TH DAY OF APRIL 2024 / 27TH CHAITHRA, 1946

WP(C) NO. 15850 OF 2024

PETITIONER/S:

ASHOKA INN, T.B ROAD, SAKTHAN THAMPURAN
NAGAR, THRISSUR, REPRESENTED BY ITS MANAGING
PARTNER, OMANA ASHOKAN, D/O. SANKARA
PANICKER, RESIDING AT "SREELAKSHMI NIVAS", BENNET
ROAD, CHEMBUKKAVU, THRISSUR, PIN - 680020

BY ADVS.
VIVEK MENON
SAYUJYA
RANCE R.
N.RAGHURAJ (SR.)

RESPONDENT/S:

- 1 THE DISTRICT COLLECTOR & DISTRICT MAGISTRATE,
THRISSUR, PIN - 680020
- 2 THE DISTRICT POLICE CHIEF,
THRISSUR CITY, PIN - 680020
- 3 THE DEPUTY COMMISSIONER OF EXCISE,
THRISSUR, PIN - 680020
- 4 THE STATE OF KERALA,
REPRESENTED BY THE CHIEF SECRETARY, GOVERNMENT
SECRETARIAT, THIRUVANANTHAPURAM, PIN - 695001

GP - SRI.VENUGOPAL V.

THIS WRIT PETITION (CIVIL) HAVING COME UP FOR
ADMISSION ON 16.04.2024, ALONG WITH WP(C).15916/2024 AND
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FOLLOWING:



WP(C) No.15916/2024 & con. cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MRS. JUSTICE SHOBA ANNAMMA EAPEN

TUESDAY, THE 16TH DAY OF APRIL 2024 / 27TH CHAITHRA, 1946

WP(C) NO. 15887 OF 2024

PETITIONER/S:

ARAMANA BAR & RESTAURANT,
RAILWAY STATION ROAD, THRISSUR, REPRESENTED BY ITS
MANAGING PARTNER,OMANA ASHOKAN, D/O. SANKARA
PANICKER,RESIDING AT "SREELAKSHMI NIVAS",BENNET ROAD,
CHEMBUKKAVU, THRISSUR, PIN - 680020

BY ADVS.
VIVEK MENON
SAYUJYA
N.RAGHURAJ (SR.)
RANCE R.

RESPONDENT/S:

- 1 THE DISTRICT COLLECTOR & DISTRICT MAGISTRATE,
THRISSUR, PIN - 680020
- 2 THE DISTRICT POLICE CHIEF,
THRISSUR CITY, PIN - 680020
- 3 THE DEPUTY COMMISSIONER OF EXCISE,
THRISSUR, PIN - 680020
- 4 THE STATE OF KERALA,
REPRESENTED BY THE CHIEF SECRETARY, GOVERNMENT
SECRETARIAT, THIRUVANANTHAPURAM, PIN - 695001

OTHER PRESENT:

GP SRI V VENUGOPAL

THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
16.04.2024, ALONG WITH WP(C).15916/2024 AND CONNECTED CASES, THE
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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MRS. JUSTICE SHOBA ANNAMMA EAPEN

TUESDAY, THE 16TH DAY OF APRIL 2024 / 27TH CHAITHRA, 1946

WP(C) NO. 15938 OF 2024

PETITIONER/S:

- 1 M/S WHITE PALACE HOTEL, (A UNIT OF KALLATE REALTORS AND DEVELOPERS PVT. LTD) ROUND SOUTH, CHEMBOTTIL LANE, THRISSUR, PIN - 680001, REPRESENTED BY ITS DIRECTOR, SMT.SONA MOHAN, AGED 62 YEARS, W/O MOHANAN, RESIDING AT KALLATE HOUSE, NEAR KAITHALAKAVU AMBALAM, KUTTUR, THRISSUR DISTRICT

- 2 M/S TRICHUR TOURIST COMPLEX PVT.LTD., (HOTEL PENINSULA), XXV/411, KOTTILVALAPPIL, M.G.ROAD, THRISSUR, PIN-686001, REPRESENTED BY ITS AUTHORIZED SIGNATORY, SIVASANKARAN P.K., AGED 64 YEARS, S/O KRISHNAN, PALLTHEN HOUSE, MOOLAMKUNDAM, NEAR SCHOOL, MATTATHURKKUNNU, THRISSUR

BY ADVS.
NIREESH MATHEW
M.G.KARTHIKEYAN

RESPONDENT/S:

- 1 STATE OF KERALA, REPRESENTED BY SECRETARY, TAXES (A) DEPARTMENT, GOVT. SECRETARIAT, THIRUVANANTHAPURAM-695001

- 2 THE EXCISE COMMISSIONER, COMMISSIONERATE OF EXCISE, EXCISE HEAD QUARTERS, NANDAVANAM, THIRUVANANTHAPURAM-695033



WP(C) No.15916/2024 & con. cases

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- 3 THE DEPUTY COMMISSIONER OF EXCISE, EXCISE
DIVISION OFFICE, ROOM NO.64, 2ND FLOOR, CIVIL
STATION, AYYANTHOLE, THRISSUR, PIN 680003
- 4 THE DISTRICT COLLECTOR & DISTRICT MAGISTRATE,
CIVIL STATION, AYYANTHOLE, THRISSUR, PIN 680003
- 5 THE DISTRICT POLICE CHIEF, THRISSUR CITY, KALYAN
NAGAR, AYYANTHOLE, THRISSUR, PIN 680003
- 6 THE CHIEF SECRETARY, GOVERNMENT OF KERALA,
GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM-
695001

BY GOVERNMENT PLEADER SRI V VENUGOPAL

THIS WRIT PETITION (CIVIL) HAVING COME UP FOR
ADMISSION ON 16.04.2024, ALONG WITH WP(C).15916/2024 AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:



WP(C) No.15916/2024 & con. cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MRS. JUSTICE SHOBA ANNAMMA EAPEN

TUESDAY, THE 16TH DAY OF APRIL 2024 / 27TH CHAITHRA, 1946

WP(C) NO. 15941 OF 2024

PETITIONER/S:

K.P.KURIAN, AGED 62 YEARS, S/O K.M.PORINCHU,
PROPRIETOR, KANGAPPADAN RESIDENCY, R.V.PURAM
P.O., ANAPPARA, THRISSUR, PIN-680631, RESIDING
AT KANGAPPADAN HOUSE, RAMAVARMAPURAM P.O.,
ANAPPARA, THRISSUR

BY ADV NIREESH MATHEW

RESPONDENT/S:

- 1 STATE OF KERALA, REPRESENTED BY SECRETARY, TAXES
(A) DEPARTMENT, GOVT. SECRETARIAT,
THIRUVANANTHAPURAM-695001
- 2 THE EXCISE COMMISSIONER, COMMISSIONERATE OF
EXCISE, EXCISE HEAD QUARTERS, NANDAVANAM,
THIRUVANANTHAPURAM-695033
- 3 THE DEPUTY COMMISSIONER OF EXCISE, EXCISE
DIVISION OFFICE, ROOM NO.64, 2ND FLOOR, CIVIL
STATION, AYYANTHOLE, THRISSUR, PIN 680003
- 4 THE DISTRICT COLLECTOR & DISTRICT MAGISTRATE,
CIVIL STATION, AYYANTHOLE, THRISSUR, PIN 680003
- 5 THE DISTRICT POLICE CHIEF, THRISSUR CITY, KALYAN
NAGAR, AYYANTHOLE, THRISSUR, PIN 680003



2024/KER/30096

WP(C) No.15916/2024 & con. cases

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6 THE CHIEF SECRETARY, GOVERNMENT OF KERALA,
GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM-
695001

OTHER PRESENT:

GP SMT JASMINE M M

THIS WRIT PETITION (CIVIL) HAVING COME UP FOR
ADMISSION ON 16.04.2024, ALONG WITH WP(C).15916/2024 AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:



WP(C) No.15916/2024 & con. cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MRS. JUSTICE SHOBA ANNAMMA EAPEN

TUESDAY, THE 16TH DAY OF APRIL 2024 / 27TH CHAITHRA, 1946

WP(C) NO. 15958 OF 2024

PETITIONER/S:

BIJU P.G.,
AGED 46 YEARS
S/O. GOPALAN, LICENSEE OF ERABRAYOOR RANGE,
RESIDING AT PULLATTUKUNNEL HOUSE, KATTILAPOOVAM,
MADAKKATHARA, THRISSUR, PIN - 680028.

BY ADVS.
JOSE PAUL
SUNIL BABU K.
KEERTHI DEVI K.V.
ASHLY MATHEW

RESPONDENT/S:

- 1 STATE OF KERALA,
REPRESENTED BY ITS SECRETARY, EXCISE
DEPARTMENTS, GOVERNMENT OF KERALA, SECRETARIAT,
THIRUVANANTHAPURAM - 695 001.
- 2 COMMISSIONER OF EXCISE,
EXCISE COMMIONERATE, VIKAS BHAVAN P.O.,
NANDHAVANAM, THIRUVANANTHAPURAM - 695 033
- 3 DEPUTY EXCISE COMMIONER,
OFFICE OF THE DEPUTY COMMISSIONER OF EXCISE,
CIVIL STATION, AYYANTHOLE, THRISSUR - 680003
- 4 DISTRICT COLLECTOR,
THRISSUR, CIVIL STATION, AYYANTHOLE, THRISSUR
680003.



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WP(C) No.15916/2024 & con. cases

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5 DISTRICT POLICE CHIEF, (THRISSUR CITY),
RAMAVARMAPURAM ROAD, PALLIMOOLA, MANNUMKAD,
THRISSUR - 680 631.

OTHER PRESENT:

GP SRI V VENUGOPAL

THIS WRIT PETITION (CIVIL) HAVING COME UP FOR
ADMISSION ON 16.04.2024, ALONG WITH WP(C).15916/2024 AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:



WP(C) No.15916/2024 & con. cases

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IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MRS. JUSTICE SHOBA ANNAMMA EAPEN

TUESDAY, THE 16TH DAY OF APRIL 2024 / 27TH CHAITHRA, 1946

WP(C) NO. 15985 OF 2024

PETITIONER/S:

- 1 HOTEL DASS CONTINENTAL
THRISSUR REPRESENTED BY ITS MANAGING PARTNER K B
PADMADAS, S/O K BALAKRISHNAN, RESIDING AT
'THEERTDHAM', KOOLIYATTUVALAPPIL HOUSE,
PADUKKAD, VIYYUR P.O., THRISSUR, PIN - 680010
- 2 THRISSUR TOWERS HOTEL PVT. LTD.
T B ROAD, THRISSUR REPRESENTED BY ITS MANAGING
DIRECTOR P S SUNILKUMAR RESIDING AT PANIKKASSERY
HOUSE, KOORKENCHERY P.O., THRISSUR, PIN - 680007
- 3 KOVILAKAM RESIDENCY
KOVILAKATHUMPADAM, THIRUVAMBADY P.O., THRISSUR
680022 REPRESENTED BY ITS MANAGING DIRECTOR K T
VASUDEVAN RESIDING AT KUNNATHULLY HOUSE,
SIDHARTHA AVENUE ROAD, CHIYYARAM P.O., THRISSUR,
PIN - 680026
- 4 CENTRAL HOTEL AGENCIES
MUSEUM ROAD, THRISSUR REPRESENTED BY ITS
MANAGING PARTNER, T S JILSU, RESIDING AT
TASHNATH HOUSE, CHENTRAPINNI P.O., THRISSUR, PIN
- 680687
- 5 PEEVES PLAZA
PALAKKAL ANGADI, THRISSUR REPRESENTED BY ITS
MANAGING PARTNER K B PADMADAS, S/O K
BALAKRISHNAN RESIDING AT 'THEERTDHAM',
KOOLIYATTU VALAPPIL HOUSE, PADUKKAD, VIYYUR
P.O., THRISSUR, PIN - 680010



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6 VOLGA RESTAURANT
MANNADIAR LANE, THRISSUR REPRESENTED BY ITS
MANAGING PARTNER SHAJU A. ANTONY RESIDING AT
AYNICKKAL HOUSE, KUNDOOR P.O., MALA, PIN -
680734

BY ADVS.
THOMAS ABRAHAM
MERCIAMMA MATHEW
ASWIN.P.JOHN
R.ANANTHAPADMANABAN
PAUL BABY
SWATHY A.P.
THARA ELIZABETH THOMAS

RESPONDENT/S:

- 1 STATE OF KERALA
REPRESENTED BY ITS SECRETARY, TAXES DEPARTMENT,
GOVERNMENT OF KERALA, SECRETARIAT,
THIRUVANANTHAPURAM, PIN - 695001
- 2 COMMISSIONER OF EXCISE
OFFICE OF THE EXCISE COMMISSIONER, BAKERY
JUNCTION ROAD, UNIVERSITY OF KERALA SENATE HOUSE
CAMPUS, PALAYAM, THIRUVANANTHAPURAM, PIN -
695033
- 3 DEPUTY COMMISSIONER OF EXCISE
OFFICE OF THE DEPUTY COMMISSIONER OF EXCISE,
CIVIL STATION, AYYANTHOLE, THRISSUR, PIN -
680003
- 4 DISTRICT COLLECTOR
THRISSUR, CIVIL STATION, AYYANTHOLE, THRISSUR,
PIN - 680003
- 5 DISTRICT POLICE CHIEF (THRISSUR CITY)
OFFICE OF THE DISTRICT POLICE CHIEF,
RAMAVARMAPURAM ROAD, PALLIMoola, MANNUMKAD,
THRISSUR, PIN - 680631



2024/KER/30096

WP(C) No.15916/2024 & con. cases

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OTHER PRESENT:

SRI PREMCHAND R NAIR, SENIOR GP

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR
ADMISSION ON 16.04.2024 ALONG WITH WP(C) 15339/2024, THE
COURT ON THE SAME DAY DELIVERED THE FOLLOWING:**



WP(C) Nos.15916/2024, 15339/2024, 15595/2024, 15770/2024,
15775/2024, 15822/2024, 15828/2024, 15850/2024, 15887/2024,
15938/2024, 15941/2024, 15958/2024 & 15985/2024

JUDGMENT

All these writ petitions have been filed challenging an order dated 09.04.2024 passed by the District Collector, Thrissur, directing closure of all Toddy Shops, Beer & Wine Parlours and Bars and prohibiting sale of liquor and other intoxicants within the limits of Thrissur Taluk from 2 am on 19.04.2024 to 2 pm on 20.04.2024.

2. Since the matter in issue arose from a very same cause of action, all these writ petitions are heard together and being disposed of by this common judgment.

3. I have heard the learned counsel appearing for the petitioners in all these writ petitions and the learned Government Pleader.

4. Sri.Thomas Abraham, the learned counsel appearing for the petitioners in WP(C) Nos. 15828 and 15985



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of 2024, submits that the impugned order has been issued contrary to Circular No.7497/A2/09/TD dated 23.04.2009 issued by the Government and the directions issued by this Court on earlier occasions. It is further submitted that there was no necessity for the District Collector to prohibit sale of liquor by the FL-3 licensees and the licensed toddy shops since no untoward incident happened in previous years other than one occurred in 2013. According to the learned counsel for the petitioners, Section 54 of the Abkari Act can be involved only if there is a law and order situation or there is a reasonable apprehension of breach of peace and public tranquility and only if circumstances warrant so. It is further submitted that no such situation warranting issuance of an order exists and it is totally contrary to the judgment rendered by the Division Bench of this Court that the impugned order has been passed by the District Collector.

5. Smt.Daisy A. Philipose, the learned counsel appearing for the petitioner in WP(C) No.15339 of 2024, submits that the petitioner is running a toddy shop and any order prohibiting sale of toddy will adversely affect the business of the petitioner since toddy cannot be stored for the



next day as it will become stale once it is tapped, which will cause huge loss to the petitioner.

6. It is an admitted fact that “Thrissur Pooram” is one of the biggest festivals in Kerala, in which thousands of people including women and children participate. The District Collector passed the impugned order so as to protect the law and order situation and also for taking care of any untoward incident that may happen during the festival time, disturbing the conduct of the festival. It is a fact that the licensees have made huge investments in carrying on the business of foreign liquor and toddy. A prohibitory order against sale of liquor for one or two days, especially with the object of maintaining peace for public good and preservation of public order, may cause loss to the petitioners. However, when there is a huge gathering of devotees and non-devotees to watch the visual and rhythmic delight offered, it is only common that many untoward incidents may happen, which are not reported.

7. The District Administration has very clearly stated that the impugned order prohibiting sale of liquor from 2 am on 19.04.2024 to 2 pm on 20.04.2024 has been passed in order to avoid any untoward incident and to maintain law and



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order situation. According to the learned counsel for the petitioners, there was no untoward incident in the past few years. However, it cannot be forgotten that the crowd that gathers for the festival is unlimited. The District Collector, while passing the impugned order, referred to certain incidents reported by the Excise and Police Departments and it is only apprehending such breach of peace, the impugned prohibitory order has been passed.

8. Today, when the matter is taken up, both sides submit that the main pooram festival is on 19.04.2024. The impugned order prohibits sale of liquor from 2 am on 19.04.2024 to 2 pm on 20.04.2024. It should not be forgotten that by the closure of toddy shops as well as liquor shops, the petitioners will have to suffer a huge loss. However, as already stated, the impugned order has been passed for the public good and for maintaining peace and for preservation of public order. I do not find any reason to interfere with the impugned order passed by the District Collector. Nevertheless, on a consideration of the entire facts of the case and also considering the fact that since the main pooram is on 19.04.2024 and there may not be much crowd thereafter, I am



of the opinion that a slight modification of the time period prescribed in the impugned order can be granted.

9. At this juncture, learned counsel appearing for the petitioners in all these writ petitions submit that huge amounts are being paid as licence fee for an year and seek for a direction to the government for remission of licence fee for 19.04.2024.

Therefore, the writ petitions are disposed of, as follows;

- a) The prohibited time period stipulated in the impugned order passed by the District Collector as “from 2 am on 19.04.2024 to 2 pm on 20.04.2024” shall stand modified as “from 2 am on 19.04.2024 to 10 am on 20.04.2024”.
- b) Petitioners are at liberty to file representations before the government for remission of licence fee for 19.04.2024. On receipt of such representations, the government shall consider the same favourably in accordance with law.

SD/-

SHOBA ANNAMMA EAPEN

JUDGE



WP(C) No.15916/2024 & con. cases

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APPENDIX OF WP(C) 15339/2024

PETITIONER EXHIBITS

Exhibit P1 A TRUE COPY OF THE INTERIM STAY ORDER
DATED 10/5/2022 IN W.P. [C] NO.15307
OF 2022

Exhibit P2 A TRUE COPY OF THE NOTICE
NO.DCTSR/4141/2022-H4 DATED 6.4.2024
ISSUED BY THE 1ST RESPONDENT

Exhibit P3 A TRUE COPY OF THE INTERIM STAY ORDER
IN W.P. [C]NO.14681/2024 DATED 9/4/2024

APPENDIX OF WP(C) 15595/2024

PETITIONER EXHIBITS

- Exhibit P1 TRUE COPY OF THE LICENSE ISSUED BY THE
THRISSUR CORPORATION DATED 01/07/2023
- Exhibit P2 TRUE COPY OF THE ORDER PASSED BY THE
DISTRICT COLLECTOR/ DISTRICT
MAGISTRATE THRISSUR, DATED 27/04/2023
- Exhibit P3 TRUE COPY OF THE ORDER PASSED BY THE
DISTRICT COLLECTOR/ DISTRICT
MAGISTRATE THRISSUR, DATED 27/04/2022
- Exhibit P4 TRUE COPY OF THE INTERIM ORDER DATED
10/05/2022 IN WP(C) NO. 15645/2022
- Exhibit P5 TRUE COPY OF THE CIRCULAR NO.
7497/A2/09/TD DATED 29/04/2009
- Exhibit P6 TRUE COPY OF THE INTERIM ORDER DATED
06/03/2024 IN WP(C) NO. 9256/2024
- Exhibit P7 TRUE COPY OF THE PRINTOUT OF THE
SCREEN IMAGE SHOWING THE DISTANCE
BETWEEN SREE VADAKUMNATHAN TEMPLE TO
HOTEL NIYA REGENCY DATED NIL
- Exhibit P8 TRUE COPY OF THE PRINTOUT OF THE
SCREEN IMAGE SHOWING THE DISTANCE
BETWEEN AYYANTHOLE SREE KARTHIYANI
TEMPLE TO HOTEL NIYA REGENCY DATED NIL
- Exhibit P9 TRUE COPY OF THE PRINTOUT OF THE
SCREEN IMAGE SHOWING THE DISTANCE
BETWEEN LALOR BHAGAVATHY TEMPLE TO
HOTEL NIYA REGENCY DATED NIL
- Exhibit P10 TRUE COPY OF THE ORDER DATED
09/04/2024 OF DISTRICT MAGISTRATE
THRISSUR



WP(C) No.15916/2024 & con. cases

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APPENDIX OF WP(C) 15770/2024

PETITIONER EXHIBITS

Exhibit P1 TRUE PHOTOCOPY OF THE ORDER
NO.DCTSR/4141/2024-H4 DATED 09.04.2024
PASSED BY THE 4TH RESPONDENT.

Exhibit P2 TRUE PHOTOCOPY OF THE CIRCULAR
NO.7497/A2/09/TD DATED 29.04.2009
ISSUED BY THE 1ST RESPONDENT.

Exhibit P3 TRUE PHOTOCOPY OF THE INTERIM ORDER
DATED 15.01.2024 IN WP(C)
NO.1679/2024.

Exhibit P4 TRUE PHOTOCOPY OF THE INTERIM ORDER
DATED 06.03.2024 IN WP(C)
NO.9256/2024.

Exhibit P5 TRUE PHOTOCOPY OF THE INTERIM ORDER
DATED 09.04.2024 IN WP(C)
NO.14681/2024.



APPENDIX OF WP(C) 15775/2024

PETITIONER EXHIBITS

- Exhibit P1 THE TRUE COPY OF THE LICENSE
CERTIFICATE ISSUED TO THE PETITIONER
DATED 04/04/2024
- Exhibit P2 THE TRUE COPY OF THE NOTICE DATED
6/04/2024 ISSUED BY THE 4TH RESPONDENT
- Exhibit P 3 THE TRUE COPY OF THE ORDER NO.
DCTSR/4141/2024-H4 DATED 09/04/2024
ISSUED BY THE 4TH RESPONDENT
- Exhibit P4 THE TRUE COPY OF THE JUDGEMENT DATED
05/03/2009 IN W.P. (C) 5748/2009
- Exhibit P5 THE TRUE COPY OF THE CIRCULAR DATED
29/04/2009 ISSUED BY THE CHIEF
SECRETARY TO GOVERNMENT OF KERALA
ALONG WITH THE TYPED LEGIBLE COPY.
- Exhibit P 6 THE TRUE COPY OF THE PREVIOUS YEAR
ORDER (ORDER NO: DCTSR/4141/2C22-H4)
DATED 27/04/2023
- Exhibit P7 THE TRUE COPY OF GOOGLE MAP IMAGE
SHOWING THE DISTANCE BETWEEN THE RANGE
UNDER WHICH PETITIONER ESTABLISHMENTS
ARE LOCATED AND THE PLACE OF FESTIVAL
IS PRODUCED HEREWITH



WP(C) No.15916/2024 & con. cases

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APPENDIX OF WP(C) 15822/2024

PETITIONER EXHIBITS

- Exhibit P1 TRUE COPY OF THE ORDER
NO.DCTSR/4141/2024-H4 DATED 9-4-2024
ISSUED BY THE 4TH RESPONDENT
- Exhibit P2 A TRUE COPY OF THE INTERIM ORDER DATED
27-2- 2024 IN W.P.(C) NO. 7613/2024 OF
THIS HON'BLE COURT
- Exhibit P3 TRUE COPY OF THE ORDER DATED 28-2-2024
IN W.P.(C) NO. 7870/2024 OF THIS
HON'BLE COURT
- Exhibit P4 A TRUE COPY OF THE SAID INTERIM ORDER
DATED 1-3-2024 IN WPC NO. 8502/2024
- Exhibit P5 A TRUE COPY OF THE INTERIM ORDER DATED
6-3-2024 IN W.P.(C) NO. 8922/2024 OF
THIS HON'BOLE COURT

APPENDIX OF WP(C) 15828/2024

PETITIONER EXHIBITS

- EXHIBIT P1 THE TRUE COPY OF THE ORDER NO.DCTSR/4141/2022-H4 DATED 09/04/2024 ISSUED BY THE 4TH RESPONDENT SERVED ON THE PETITIONERS ON 11/04/2024
- EXHIBIT P2 THE TRUE COPY OF THE INTERIM ORDER DATED 10/5/2022 IN W.P.(C) NO.15645 OF 2022
- EXHIBIT P3 THE TRUE COPY OF THE SAID JUDGMENT DATED 16/2/2005 IN W.P.(C) 5187/2005
- EXHIBIT P4 THE TRUE COPY OF THE JUDGMENT DATED 5/3/2009 IN W.P.(C)NO.5748 OF 2009
- EXHIBIT P5 THE TRUE COPY OF THE CIRCULAR NO.7497/A2/09/TD DATED 29.4.2009 ISSUED BY THE CHIEF SECRETARY TO GOVERNMENT OF KERALA ALONG WITH A TYPED LEGIBLE COPY
- EXHIBIT P6 THE TRUE COPY OF THE JUDGMENT DATED 12/02/2018 OF THIS HON'BLE COURT IN W.A. NO. 391 OF 2018
- EXHIBIT P7 THE TRUE COPY OF THE JUDGMENT DATED 30/03/2023 IN W.A.NO.698 OF 2023
- EXHIBIT P8 THE TRUE COPY OF THE REPRESENTATION DATED 11/4/2024 SUBMITTED BY THE PETITIONERS



WP(C) No.15916/2024 & con. cases

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APPENDIX OF WP(C) 15850/2024

PETITIONER EXHIBITS

- Exhibit P1 A TRUE PHOTOCOPY OF THE FL-3 LICENSE
RENEWAL CERTIFICATE DATED 22.03.2024.
- Exhibit P2 A TRUE PHOTOCOPY OF THE INTERIM ORDER
DATED 10.05.2022 IN W.P(C) NO. 15645
OF 2022
- Exhibit P3 A TRUE PHOTOCOPY OF THE SAID ORDER
BEARING NO. DCTSR/4141/2024-H4. DATED
09.04.2024
- Exhibit P4 TRUE PHOTOCOPY OF THE JUDGMENT DATED
16.02.2005 IN WP(C) NO.5187 OF 2005
WITH TYPED COPY
- Exhibit P5 TRUE PHOTOCOPY OF THE JUDGMENT DATED
06.03.2009 IN WP(C) NO.5748 OF 2009.
- Exhibit P6 TRUE PHOTOCOPY OF THE CIRCULAR NO.
7497/A2/09/TD DATED 29.04.2009 ISSUED
BY THE 4TH RESPONDENT
- Exhibit P7 TRUE PHOTOCOPY OF THE CIRCULAR BEARING
NO. 1698/A2/2013/TD DATED 12.02.2013
ISSUED BY THE 4TH RESPONDENT.
- Exhibit.P8 A TRUE PHOTOCOPY OF THE SCREENSHOT OF
THE GOOGLE MAP SHOWING THE LOCATION OF
THE PETITIONER HOTEL AND SREE
VADAKKUNNATHAN TEMPLE.



WP(C) No.15916/2024 & con. cases

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APPENDIX OF WP(C) 15887/2024

PETITIONER EXHIBITS

- Exhibit P1 A TRUE PHOTOCOPY OF THE FL-3 LICENSE
RENEWAL CERTIFICATE DATED 29.03.2024.
- Exhibit P2 A TRUE PHOTOCOPY OF THE INTERIM ORDER
DATED 10.05.2022 IN W.P(C) NO. 15645
OF 2022
- Exhibit P3 A TRUE PHOTOCOPY OF THE SAID ORDER
BEARING NO. DCTSR/4141/2024-H4. DATED
09.04.2024
- Exhibit P4 TRUE PHOTOCOPY OF THE JUDGMENT DATED
16.02.2005 IN WP(C) NO.5187 OF 2005
WITH TYPED COPY
- Exhibit P5 TRUE PHOTOCOPY OF THE JUDGMENT DATED
06.03.2009 IN WP(C) NO.5748 OF 2009
- Exhibit P6 TRUE PHOTOCOPY OF THE CIRCULAR NO.
7497/A2/09/TD DATED 29.04.2009 ISSUED
BY THE 4TH RESPONDENT
- Exhibit P7 TRUE PHOTOCOPY OF THE CIRCULAR BEARING
NO. 1698/A2/2013/TD DATED 12.02.2013
ISSUED BY THE 4TH RESPONDENT
- Exhibit.P8 A TRUE PHOTOCOPY OF THE SCREENSHOT OF
THE GOOGLE MAP SHOWING THE LOCATION OF
THE PETITIONER HOTEL AND SREE
VADAKKUNNATHAN TEMPLE.



WP(C) No.15916/2024 & con. cases

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APPENDIX OF WP(C) 15958/2024

PETITIONER EXHIBITS

- Exhibit P1 THE TRUE COPY OF THE LICENSE CERTIFICATE ISSUED TO THE PETITIONER DATED 30/03/2024
- Exhibit P2 THE TRUE COPY OF THE NOTICE DATED 6/04/2024 ISSUED BY THE 4TH RESPONDENT
- Exhibit P3 THE TRUE COPY OF THE ORDER NO. DCTSR/4141/2024 H4 DATED 09/04/2024 ISSUED BY THE 4TH RESPONDENT.
- Exhibit P4 THE TRUE COPY OF THE SAID JUDGEMENT DATED 05/03/2009 IN W.P(C) 5748/2009 (K)
- Exhibit P5 THE TRUE COPY OF THE CIRCULAR DATED 29/04/2009 ISSUED BY THE CHIEF SECRETARY TO GOVERNMENT OF KERALA
- Exhibit P6 THE TRUE COPY OF THE PREVIOUS YEAR ORDER (ORDER NO. DCTSR/4141/2C22-H4) DATED 27/04/2023
- Exhibit P7 THE TRUE COPY OF GOOGLE MAP IMAGE SHOWING THE DISTANCE BETWEEN THE RANGE UNDER WHICH PETITIONER ESTABLISHMENTS ARE LOCATED AND THE PLACE OF FESTIVAL IS PRODUCED HEREWITH



APPENDIX OF WP(C) 15916/2024

PETITIONER EXHIBITS

- Exhibit P1** A TRUE COPY OF THE FL3 TSR NO.65 LICENCE RENEWAL CERTIFICATE 24 ISSUED BY THE 2ND RESPONDENT ON 31.03.2024 IN THE NAME OF THE PETITIONER
- Exhibit P2** A TRUE COPY OF THE ORDER DATED 09.04.2024 ISSUED BY THE 1ST RESPONDENT BANNING ALL LIQUOR SHOPS, TODDY SHOPS, BEER & WINE PARLORS BARS WITHIN THRISSUR TALUK TO BE COMPLETELY CLOSED AND SALE OF LIQUOR AND OTHER INTOXICANTS HAS BEING PROHIBITED
- Exhibit P3** A TRUE COPY OF THE REPRESENTATION DATED 08.04.2024 MADE BEFORE THE 1ST RESPONDENT
- Exhibit P4** A TRUE COPY OF THE ORDER DATED 08.04.2024 ISSUED BY THIS HON'BLE COURT IN CONNECTION WITH W.P.(C) NO.14676 OF 2024 ON 08.04.2024



WP(C) No.15916/2024 & con. cases

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APPENDIX OF WP(C) 15887/2024

PETITIONER EXHIBITS

- Exhibit P1 A TRUE PHOTOCOPY OF THE FL-3 LICENSE
RENEWAL CERTIFICATE DATED 29.03.2024.
- Exhibit P2 A TRUE PHOTOCOPY OF THE INTERIM ORDER
DATED 10.05.2022 IN W.P(C) NO. 15645
OF 2022
- Exhibit P3 A TRUE PHOTOCOPY OF THE SAID ORDER
BEARING NO. DCTSR/4141/2024-H4. DATED
09.04.2024
- Exhibit P4 TRUE PHOTOCOPY OF THE JUDGMENT DATED
16.02.2005 IN WP(C) NO.5187 OF 2005
WITH TYPED COPY
- Exhibit P5 TRUE PHOTOCOPY OF THE JUDGMENT DATED
06.03.2009 IN WP(C) NO.5748 OF 2009
- Exhibit P6 TRUE PHOTOCOPY OF THE CIRCULAR NO.
7497/A2/09/TD DATED 29.04.2009 ISSUED
BY THE 4TH RESPONDENT
- Exhibit P7 TRUE PHOTOCOPY OF THE CIRCULAR BEARING
NO. 1698/A2/2013/TD DATED 12.02.2013
ISSUED BY THE 4TH RESPONDENT
- Exhibit.P8 A TRUE PHOTOCOPY OF THE SCREENSHOT OF
THE GOOGLE MAP SHOWING THE LOCATION OF
THE PETITIONER HOTEL AND SREE
VADAKKUNNATHAN TEMPLE.



APPENDIX OF WP(C) 15958/2024

PETITIONER EXHIBITS

- Exhibit P1 THE TRUE COPY OF THE LICENSE CERTIFICATE ISSUED TO THE PETITIONER DATED 30/03/2024
- Exhibit P2 THE TRUE COPY OF THE NOTICE DATED 6/04/2024 ISSUED BY THE 4TH RESPONDENT
- Exhibit P3 THE TRUE COPY OF THE ORDER NO. DCTSR/4141/2024 H4 DATED 09/04/2024 ISSUED BY THE 4TH RESPONDENT.
- Exhibit P4 THE TRUE COPY OF THE SAID JUDGEMENT DATED 05/03/2009 IN W.P(C) 5748/2009 (K)
- Exhibit P5 THE TRUE COPY OF THE CIRCULAR DATED 29/04/2009 ISSUED BY THE CHIEF SECRETARY TO GOVERNMENT OF KERALA
- Exhibit P6 THE TRUE COPY OF THE PREVIOUS YEAR ORDER (ORDER NO. DCTSR/4141/2C22-H4) DATED 27/04/2023
- Exhibit P7 THE TRUE COPY OF GOOGLE MAP IMAGE SHOWING THE DISTANCE BETWEEN THE RANGE UNDER WHICH PETITIONER ESTABLISHMENTS ARE LOCATED AND THE PLACE OF FESTIVAL IS PRODUCED HERewith



WP(C) No.15916/2024 & con. cases

..45..

APPENDIX OF WP(C) 15938/2024

PETITIONER EXHIBITS

Exhibit P1 A TRUE COPY OF THE ORDER
NO.DCTSR/4141/2024-H DATED 09.04.2024
PASSED BY THE 4TH RESPONDENT

Exhibit P2 A TRUE COPY OF THE CIRCULAR
NO.7497/A2/09/TD DATED 29.04.2009
ISSUED BY THE 1ST RESPONDENT

Exhibit P3 A TRUE COPY OF THE ORDER DATED
15.01.2024 IN WPC 1679/2024



WP(C) No.15916/2024 & con. cases

..46..

APPENDIX OF WP(C) 15941/2024

PETITIONER EXHIBITS

Exhibit P1 A TRUE COPY OF THE ORDER
NO.DCTSR/4141/2024-H DATED 09.04.2024
PASSED BY THE 4TH RESPONDENT

Exhibit P2 A TRUE COPY OF THE CIRCULAR
NO.7497/A2/09/TD DATED 29.04.2009
ISSUED BY THE 1ST RESPONDENT

Exhibit P3 A TRUE COPY OF THE ORDER DATED
15.01.2024 IN WPC 1679/2024

Exhibit P4 TRUE COPY OF THE INTERIM ORDER DATED
06.03.2024 IN WPC 9256/2024

Exhibit P5 TRUE COPY OF THE INTERIM ORDER DATED
09.04.2024 IN WPC 14681/2024

APPENDIX OF WP(C) 15985/2024

PETITIONER EXHIBITS

- EXHIBIT P1 THE TRUE COPY OF THE ORDER NO.DCTSR/4141/2022-H4 DATED 09/04/2024 ISSUED BY THE 4TH RESPONDENT SERVED ON THE PETITIONERS ON 11/04/2024
- EXHIBIT P2 THE TRUE COPY OF THE INTERIM ORDER DATED 10/5/2022 IN W.P.(C) NO.15645 OF 2022
- EXHIBIT P3 THE TRUE COPY OF THE JUDGMENT DATED 16/2/2005 IN W.P.(C) 5187/2005
- EXHIBIT P4 THE TRUE COPY OF THE JUDGMENT DATED 5/3/2009 IN W.P.(C)NO.5748 OF 2009
- EXHIBIT P5 THE TRUE COPY OF THE CIRCULAR NO.7497/A2/09/TD DATED 29.4.2009 ISSUED BY THE CHIEF SECRETARY TO GOVERNMENT OF KERALA ALONG WITH A TYPED LEGIBLE COPY
- EXHIBIT P6 THE TRUE COPY OF THE JUDGMENT DATED 12/02/2018 OF THIS HON'BLE COURT IN W.A. NO. 391 OF 2018
- EXHIBIT P7 THE TRUE COPY OF THE JUDGMENT DATED 30/03/2023 IN W.A.NO.698 OF 2023
- EXHIBIT P8 THE TRUE COPY OF THE REPRESENTATION DATED 12/4/2024 SUBMITTED BY THE PETITIONERS